

हम ने 25 अगस्त, तक उन के अपने विचार इस स्पष्ट पर मांगे हैं और जैसे ही वे यहाँ पर हमारे पास आ जायेंगे, हम इस पर निर्णय ले लेंगे।

**SHRI K. A. RAJAN:** Sir, I would like to know from the hon. Minister whether he has received the Memorandum submitted by the Kerala Government regarding certain questions on the Coir Industry, regarding concurrence for certain ordinance promulgation by the Kerala Government regarding mechanisation and also on the Coir development scheme.

**SHRI GEORGE FERNANDES:** We have received a number of representations from the Government of Kerala on the points made by the hon. Member and also other questions like mechanisation, etc. All these matters are under discussion with the Kerala Government.

**SHRI VAYALAR RAVI:** As the hon. Minister is aware of the whole problem of Coir Industry, I would like to point out that a controversy arises here because of the introduction of mechanisation in the matting sector. I understand from the answer given by the hon. Minister that a new technology has been introduced in the white coir and brown coir. Then mechanisation is also introduced in the white coir. I do not want to go into the details of that. But the mechanisation is introduced in only one sector, that is, matting sector. Now, the hon. Minister has mentioned about further intensification of mechanisation in the matting sector. This would create a problem of unemployment among the poor people in the matting sector. May I know from the hon. Minister whether while considering the report of the Sub-Committee appointed by the Sivaraman Committee, utmost importance will be given to the question of unemployment that would be created on account of introduction of mechanisation in the matting sector?

**SHRI GEORGE FERNANDES:** We will not do anything that will deny anybody his job in the coir industry.

### Export of Technical Know-How

\*426. **SHRI D. AMAT:** Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state;

(a) what was the quantum of export of services and technology in 1977-78; and

(b) whether emigration of Indian scientists to U.S.A./U.K. and other developed countries has been reckoned as export of technical know-how?

**THE PRIME MINISTER (SHRI MORARJI DESAI):** (a) A large number of joint ventures have been established with Indian technology and services abroad. In addition, some of our public sector undertakings like BHEL, NIDC, EPIL, NBCC, RITES, WAPCO, etc. have secured contracts and executed them abroad. Precise information in this regard during the period 1977-78 is not available but is being collected and will be laid on the Table of the House when available.

(b) The emigration of Indian scientists to U.S.A., U.K. and other developed countries, as such cannot be regarded as export of technical know-how.

**SHRI D. AMAT:** Sir, I want to know the nature of services and technology and whether these pertain to agriculture, medicine, dairy and similar essential subjects.

**SHRI MORARJI DESAI:** Sir, the Joint ventures, which are taken up, are in textiles, chemical products, engineering products, pharmaceuticals, restaurants and food products, construction and such other things. The largest are textile and engineering products.

**SHRI D. AMAT:** Sir, Mr. Ghulam Sarval, Education Minister of Bihar, who recently visited U.K. told a gathering at Patna on 22nd July 1978, that even those Indians, getting high

salaries, were keen to serve their country provided their talent be properly utilised. Also his impression was that 1000 of technical personnel working in U.K. would return to India if they are assured of a reasonably decent living. Our country spends huge resources in the form of money, in the form of investment to impart education to these technicians, experts and scientists. So, may I know from the Government what steps are being taken to check this immigration and brain drain.

MR. SPEAKER: No, no, it does not arise out of this question.

**श्री किरंगो प्रसाद :** अध्यक्ष महोदय, मैं आपके माध्यम से माननीय प्रधान मंत्री जी से जानना चाहता हूँ कि क्या यह बात सत्य है कि बहुत से भारतीय वैज्ञानिक उचित वेतनमान न पाने की स्थिति में विदेशों में जा कर बस जाते हैं और उन पर जो भारत का पैसा लगता है उसका उपयोग हम देश को नहीं हो पाना ? क्या माननीय प्रधान मंत्री जी बतायेंगे कि गत तीन वर्षों में ऐसे कितने लोग विदेशों में गये और भारत वापस नहीं आये ?

MR. SPEAKER: I think he would require a notice to tell how many people have gone in the last three years and how many people have returned.

SHRI MORARJI DESAI: I will have to collect these statistics before I can give them.

PROF. P. G. MAVALANKAR: While appreciating the hon. Prime Minister's reply to part (d) of the question that this kind of migration cannot be reckoned as export of technical people, may I ask him whether it is a fact that some of these scientists from India are going also to the developing countries and they are finding themselves useful to those developing countries? Secondly, whether it is a fact that at least some of the Indian scientists who go to the developed countries could possibly and profitably be employed here, in view of the advance in science and technology in our own country.

SHRI MORARJI DESAI: Those who go to the developing countries, go at our instance; they do not go by themselves and therefore that is really helping them by export of our technical know-how. Whereas those who have gone to the developed countries have gone there merely to earn more money by better employment. I cannot give them that employment here with that much of money. But otherwise they are welcome to come here. But if they do not come here, we are not going to suffer. We have enough number of technical people.

**उत्तर प्रदेश को सीमेंट की सप्लाई**

\* 428. श्री गंगा प्रकाश सिंह : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) जनवरी, 1978 से जून, 1978 तक की अवधि में उत्तर प्रदेश सरकार ने कितनी बार सीमेंट की सप्लाई के लिए केंद्र सरकार को लिखा है और उन्होंने कितनी मात्रा में सीमेंट मांगा है ।

(ख) उक्त अवधि में केंद्रीय सरकार ने किन-किन तारीखों को सीमेंट की सप्लाई की तथा कितनी-कितनी मात्रा में ; और

(ग) क्या सीमेंट की सप्लाई के मामले में केंद्रीय सरकार द्वारा उत्तर प्रदेश के साथ उपेक्षापूर्ण व्यवहार किया जा रहा है और यदि हां, तो इसके क्या कारण हैं ?

**उद्योग मंत्री (श्री जार्ज फर्नान्डिस) :** (क)

प्राप्त सन्दर्भों और सीमेंट की अपेक्षित मात्रा को दर्शाने वाला एक विवरण सभा पटल पर रखा जाता है ।

(ख) राज्यों को सीमेंट का सम्भरण विभिन्न सीमेंट कारखानों द्वारा वर्ष पर्यन्त निरन्तर किया जाता है ।

(ग) क्या यह सही नहीं है कि सीमेंट सम्भरण करने के मामले में उत्तर प्रदेश के साथ सीतेला व्यवहार किया जा रहा है ?